

I think it is 3 months or something like that. But it will be a short period only within which they will submit the report about the location of the institute.

World Bank assistance for water supply scheme in Bihar towns

*581. SHRI C. P. THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there was any scheme to provide drinking water and other facilities in Patna, Gaya and Ranchi with the assistance of World Bank; and

(b) the present position of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The project for augmenting drinking water facilities in Ranchi, Dhanbad-Jharia and Patna at an estimated cost of about Rs. 102 crores prepared by the Government of Bihar was posed to the World Bank for financial assistance.

(b) The project requires revision in the light of points arising out of preliminary examinations and observations of World Bank. The Government of Bihar has been requested to revise the project accordingly and confirm plan/budget provision in the 7th Five Year Plan and also sort out the issues raised by the World Bank.

SHRI C. P. THAKUR : I would like to know from the Minister about one thing. Our claim is that we will supply safe drinking water to all the people. Sir, in Patna, there are places where the sewerage lines and the water mains are getting inter-mingled. There is lot of Jaundice cases and things like that.

I would like to know for how long they are working on this particular scheme of the World Bank. I know that it is going on for the last 10 years. The word 'preliminary' is still written here. So, I want to know as to how long it will take to finalise this scheme to give safe drinking water to the population.

[Translation]

SHRI DALBIR SINGH : Mr. Deputy Speaker, Sir, this is a World Bank Project and the Bihar Government had submitted to us a scheme involving an outlay of Rs. 102 crores. This proposal was received in November, 1983 and it was in this connection that we took it up with the World Bank. Thereafter, the World Bank team visited Bihar and pointed out certain deficiencies. We again drew the attention of Bihar Government to those deficiencies but we are still to receive a report on that from them. So far as the question of the Hon. Member that we do not supply safe drinking water is concerned, the responsibility of supplying safe drinking water is that of the Central Government. As for Patna, we are supplying daily 110 litre *per capita* to the city at present which comes to about 139 million litres per day. Therefore, the quantum of water being supplied to Patna district is more as compared to Dhanbad and Jharia. As regards the point raised by the Hon. Member that the word "preliminary", is still there, we are continuously making efforts in this regard. The Government of Bihar has made a provision of Rs. 35 crores only in the Seventh Plan which is very meagre. The World Bank does not accept this amount as sufficient and the Bihar Government has said that they will be making some additional investment through the L. I. C. and G. I. C. Since there is a provision of re-investment in it, the Bihar Government will have to make a provision of Rs. 69 crores in the first phase.

{English}

SHRI C. P. THAKUR : What other facilities the Government is considering to provide for the weaker sections not only in Patna, but in other capital towns and major towns of the country ? In my question I have asked about "other facilities". So, I would like to know about other facilities from the Hon. Minister.

[Translation]

SHRI DALBIR SINGH : So far as people living in *Jhuggis* are concerned, we pay proper attention to the people belonging to the economically weaker sections and the

Central Government are fully seized of it. Even if we allot land to them, we provide them drinking water and other facilities there. Therefore, this is our constant endeavour to make adequate provision for that.

[*English*]

MR. DEPUTY-SPEAKER : Dr. Vijaya Rama Rao, do you want to ask something about Patna ?

DR. G. VIJAYA RAMA RAO : Regarding drinking water.

MR. DEPUTY-SPEAKER : If you want to ask regarding that, I will not allow. Now, Mr. Sahu.

[*Translation*]

SHRI SHIV PRASAD SAHU : Mr. Deputy Speaker, Sir, there is a reference to Patna, Ranchi and Gaya in the main question. The position about Ranchi today is that its population in 1962 was 92 thousand which rose to 3.5 lakhs in 1973 and at present it is going to cross 8 lakh figure. The Hon. Minister has stated that their Government was paying special attention to the economically weaker sections and Adivasis. I would like to request him to send a Central team to Ranchi, the big officers there.....

[*English*]

MR. DEPUTY SPEAKER : You put the question. What do you want to know from the Minister ?

[*Translation*]

SHRI SHIV PRASAD SAHU : I am putting the question. The big officers do get water supply there, but there is no proper arrangement for water supply in many *mohallas*. The colonies of the poor do not get water at all. Will the Hon. Minister arrange to depute a team to make an 'on-the-spot' study ?

SHRI DALBIR SINGH : There is a provision of Rs. 31.38 crores for the Ranchi Project from the Urban component and according to one estimate, our target is to

supply about 64 million litres of water by the year 1995. As of now, per capita supply of water to Ranchi is 73 litres which comes to about 108 million litres per day. Thus, there is no shortage of water there. Besides, the State Government has submitted a scheme for Ranchi for the Seventh Five Year Plan, which is receiving our consideration.

SHRI YOGESHWAR PRASAD YOGESH : Mr. Deputy Speaker, Sir, in response to the reply given by the Hon. Minister about the position of water supply in Ranchi, I would like to know whether rigs would be provided for boring in plateaus of Gaya district such as Fatehpur, Barachatti, Imamganj ? Such plateaus are there in Ranchi and Chapra district also where boring cannot be done through ordinary machines.

SHRI MOOL CHAND DAGA : Rajasthan has no rigs at all.

SHRI YOGESHWAR PRASAD YOGESH : Will the Hon. Minister arrange to provide rigs to these areas where people are clamouring for water and the rigs are in short supply so that arrangement for water supply could be made ?

SHRI DALBIR SINGH : Mr. Deputy Speaker

SHRI MOOL CHAND DAGA : Sir, also include Rajasthan in it.

SHRI DALBIR SINGH : Mr. Deputy Speaker, Sir, the main question relates to Jharia, Dhanbad and Patna and I have already made the position clear that the scheme submitted by the State Government is receiving our consideration.

SHRIMATI KRISHNA SAHI : Mr. Deputy Speaker, Sir, the Hon. Minister has stated that the Bihar Government had sent a blueprint of the scheme to the Central Government in 1983 and thereafter a World Bank Team visited those areas of Bihar. I want to know from the Hon. Minister what deficiencies were pointed out by the World Bank Team in 1983 and what are the reasons for inordinate delay in the implementation of this scheme ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : Mr. Speaker, Sir, the World Bank had written a letter on 26th September, 1984 in which they pointed out that firstly there was no Water Undertaking in Bihar which should now be set up; secondly, what would be the mode of re-payment of loan taken from the World Bank; thirdly, what method has been adopted for the resource mobilisation in the State and fourthly,

[English]

Clear demarcation of the roles of Bihar Sewerage and Water Supply Board.

[Translation]

They proposed that Water Undertaking should first be set up, and also asked as to what would be the nature of Coal Area Development Authority there? All these queries were received from the World Bank and the same were forwarded to the Bihar Government. The State Government is yet to reply to ...*(Interruptions)*... Do you think the people from Delhi would go and supply water to Patna and Ranchi in Bihar, it is not like that. The concerned State Government has also a responsibility to tell us as to how it is going to manage it. Our job is to approach the World Bank, and that we did. The World Bank told that such and such things should be done before the aid is given. The second thing is that the hon. Member should understand that the assistance by the World Bank is not provided in advance. Initially, the State Bank incurs the expenditure to be reimbursed later on by the Government. Thus, all these things are to be done by the State Government... *(Interruptions)*.

[English]

SHRI C.P. THAKUR : Sir, according to the Minister, nothing has been done so far in this respect...*(Interruptions)*

[Translation]

SHRIMATI KRISHNA SAHI : Mr. Deputy Speaker, Sir, let there be Half An Hour Discussion on this. *(Interruptions)*

[English]

MR. DEPUTY SPEAKER : Please take your seat. You give me in writing. I will see.

Shortage of Groundnut and gram seeds

***583. SHRIMATI BASAVARAJESWARI :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is acute shortage of good quality groundnut seeds and grain seeds in the country; if so, the requirement *vis-a-vis* production of these seeds;

(b) the steps Government propose to take to end the shortage;

(c) whether it has come to the notice of the Union Government that a lot of adulterated seeds are sold to the farmers; and

(d) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The quality seed requirement *vis-a-vis* production of Gram and Groundnut seeds during 1984-85 and 1985-86 are :

(Qty. in lakh quintals)

Year	Gram		Groundnut	
	Require-ment	Produc-tion	Require-ment	Produc-tion
1984-85	1.31	0.84	7.06	2.59
1985-86	1.24	1.03	5.86	2.62

(Estimated)

(b) Since the seed rates of these crops are very high and multiplication ratio is low, seed plot technique is being introduced to make the farmers more self-reliant. National Oil seeds Development Project and Centrally Sponsored/Central Sector Schemes on Pulses Development are in operation to increase the production of seeds of groundnut and Gram also.